Central Administrative Tribunal Principal Bench, New Delhi

OA 3900/2012

New Delhi, this the 20th day of August, 2018

Hon'ble Mr. K.N. Shrivastava, Member (A) Hon'ble Mr. S.N. Terdal, Member(J)

Shri Rajesh Gautam S/o Sh. Ram Lal Aged of 35 years R/o 408, Primary School Wali Gali Village Sahibabad, Ghaziabad.

...Applicant

(By Advocate : Mr. H.K. Bajpai for Mrs. Meenu Mainee)

Versus

Government of DTC of Delhi: Through

- Chief Secretary
 Delhi Government Secretariat
 New Delhi.
- 2. Chairman-cum-Managing Director Delhi Transport Corporation (DTC) Government of NCT of Delhi IP Estate, New Delhi.
- 3. Managing Director
 Delhi Transport Corporation
 Govt. of NCT of Delhi
 IP Estate, New Delhi.

...Respondents

(By Advocate : Mr. Ajesh Luthra)

ORDER (ORAL)

Mr. K.N. Shrivastava:

Mr. H.K. Bajpai, learned proxy counsel for Mrs. Meenu Mainee, learned counsel for applicant submits that, on instructions, he would like to withdraw this OA. Prayer is allowed. OA is dismissed as withdrawn.

(S.N. Terdal) Member (J) (K.N. Shrivastava) Member (A)

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